



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMANTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Transfer of post of Additional Secretary.

Government Order No: 455-LD (Estt) of 2018.
Dated : 24 - 01 - 2018.

Sanction is accorded to the transfer of post of Additional Secretary in the overall cadre strength of Additional Secretaries available in the Department of Law, Justice and Parliamentary Affairs to the State Vigilance Commission, J&K for drawl of salary of Mtr. Yasmeen Choudhary, Additional Secretary till the officer is posted in the said Commission.

By order of the Government of Jammu and Kashmir.

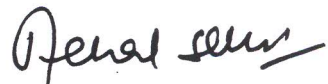
Sd/-
(Abdul Majid Bhat)
Secretary to Government.

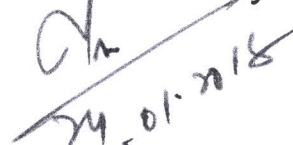
No: LD (Estt) 2017/Promotion.

Dated: 24 - 01 - 2018.

Copy to the:-

1. Commissioner/Secretary to Government, General Administration Department.
2. Secretary, State Vigilance Commission, Srinagar.
3. Director Finance, Department of Law, Justice and Parliamentary Affairs.
4. Government Order file.
5. File concerned.


(Achal Sethi)
Special Secretary to Government.


24.01.2018